

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 01/2017-18 (PURCHASE CELL)

Quotation is invited from bonafide and reputed firms/suppliers/authorised dealers for the installation/refilling of fire extinguisher cylinders at various locations at the High Court such as Court rooms, Chambers of Hon'ble Judges and Officers of Registry and Sections of this Court as well as residences of Hon'ble Judges. The fire extinguisher should be as per tabular chart below.

Sl. No.	Types of fire extinguisher	No. of fire extinguishers required to be refilled	New fire extinguishers to be installed
1.	Water Co2 9 Litre	16	-
2.	Co2 4.5 Kg	15	66
3.	ABC 4 Kg	02	08
4.	ABC 2Kg	19	10
5.	DCP 4Kg	14	-
6.	Co2 2 Kg	03	-
7.	ABC 9 Kg	-	07
8.	Co2 9 kg	-	04
	Total	69	95

The firms/suppliers/authorised dealers also should have financial capacity to execute the orders for supply of the articles in time.

The tender must reach to this Court within two weeks from the date of display. This advertisement can also be downloaded from the website of the Patna High Court: - <http://patnahighcourt.bih.nic.in>.

Terms and Conditions:-

1. The article should be in good condition.
2. The rate quoted in tender should be exclusive of all taxes.
3. No advance payment shall be made.
4. The firms shall submit their bill in triplicate at the time of supply of the articles.
5. The Court reserve the right to accept or reject any or all quotations.
6. Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the firm concerned shall replace it immediately free of cost.
7. The quantity of the articles may be increased or decreased as per the requirement.

Registrar (Establishment)

Patna High Court